

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) NO.1407 of 2019

In the matter of:

Srei Infrastructure Finance Ltd

Appellant

Vs

Ashish Chhawchharia & Anr

Respondent

Mr Abhijeet Sinha, Mr Rishav Banerjee, Mr. Raghavendra M Bajaj, Avi Srivastava Advocates for appellant.

Mr. S.N. Mookherjee, Sr. Advocates for appellant.

Mr. Shounak Mitra, Mr Prateek Kumar, Advocates for appellant.

Mr K Datta, Mr. Ranjit Kumar, Advocates for appellant

Ms Raveena Rai and Supriyo Gole, Advocates for Appellant.

Mr. Ramji Srinivasan, Sr. Advocate, Mr. Deep Roy, Mr. Rony O John, Mr Rishab Kapoor, Advocates for Respondents.

Mr. Arun Kathpalia, Sr. Advocate for Respondent.

Ms Misha, Mr. Siddhant Kant, Ms Prabh Simran Kaur, Advocates for R2.

Mr. Tushar Mehta, Solicitor General for Respondent.

Mr. Abhishek Swaroop, Mr. Sudhir Sharma, Mr. Ashim Sood, Ms Bhargavi Kannan, Ms Senu Nizar, Mr Neeraj Kishan, Mr. Utkarsh, Mr. Anupm Prakash,

Mr. Vishal Gehrana, Mr. Toshiv Goyal, , Advocates for Respondent

With

COMPANY APPEAL (AT)(INSOLVENCY) NO.591 of 2020

In the matter of:

Srei Infrastructure Finance Ltd

Appellant

Vs

Ashish Chhawchharia & Anr

Respondent

Mr Rishav Banerjee, Mr. Rohit Ghosh, Mr. S.N. Mookherjee, Sr. Advocate, Mr. Shounak Mitra, Mr Prateek Kumar, Mr. Ratnako Banerjee, Sr. Advocate, Ms. Vaibhavi Pandey, Ms Raveena Rai, Mr. Ranjit Kumar, Sr. Advocate for appellant.

Mr. Ramji Srinivasan, Sr. Advocate, Mr. Deep Roy, Mr. Rony O John, Advocates for Respondents.

Mr. Arun Kathpalia, Sr. Advocate for Respondent.

Mr. Tushar Mehta, Sr. Advocate for Respondent.

Ms Prabh Simran Kaur, Advocate for Respondent.

Mr. Siddhant Kant, Ms Misha, Advocates for Respondent.

Mr. Neeraj K Kaul, Sr. Advocate, Mr. Sudhir Sharma, Mr. Abhishek Swaroop,

Mr. Ashim Sood, Ms Bhargavi Kannan, Ms Senu Nizar, Mr. Utkarsh, Mr.

Vishal Gehrana, Mr. Anupam Prakash, Mr Toshiv Goyal, Advocates for Respondent.

With

COMPANY APPEAL (AT)(INSOLVENCY) NO.593 of 2020

In the matter of:

Srei Multiple Asset Investment Trust

Appellant

Vs

IDBI Bank Ltd & Ors

Respondent

Mr Arijit Mazumdar, Mr. Soumendra, Mr Shambo Nandy, Mr. K. Datta, Mr. Ranjit Kumar, Sr. Advocate and Ms Raveena Rai, Advocates for appellant.

Mr. Ramji Srinivasan, Sr. Advocate, Mr. Deep Roy, Mr. Rony O John, Advocates for Respondents.

Mr. Arun Kathpalia, Sr. Advocate for Respondent.

Mr. Tushar Mehta, Sr. Advocate for Respondent.

Mr. Siddhant Kant, Ms Misha, Advocates for Respondent.

Mr. Neeraj K Kaul, Sr. Advocate, Mr. Sudhir Sharma, Mr. Abhishek Swaroop, Mr Ashim Sood, Ms Bhargavi Kannan, Ms Senu Nizar, Mr. Anupam Prakash, Mr Vishal Gehrana, Mr Utkarsh, Advocates for Respondent.

ORDER

17.09.2020- Heard Learned counsel for the appellant in Company Appeal (AT) No.591/2020. He concluded his arguments. Heard learned counsel for the appellant in Company Appeal (AT) No.593/2020 in part. List the appeal for further arguments on **23rd September, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/kam